

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 05th December, 2024

No. LJ(B) 69/2012/75 - In exercise of the powers conferred by sub-section (4) of section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Governor of Meghalaya hereby appoints Shri. Aditya Verma, IAS, Sub Divisional Officer (Sadar) and confers power of the Sub-divisional Magistrate within East Jaintia Hills District with immediate effect until further orders.

Sd/-
(Cyril V.D. Diengdoh),
Secretary to the Govt. of Meghalaya,
Law Department

Memo No. LJ (B) 69/2012/75 -A,
Copy forwarded to:-

Dated Shillong, the 05th December, 2024

1. The Deputy Commissioner, East Jaintia Hills District, Khliehriat with reference to your letter No. EJHD/magisterial.2/Enquiry/2023/133 Dt. 19.11.2024.
2. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
3. Personnel & A.R. (A) Department for information.
4. DEO (Data Entry Operator) Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,

S. ANIL

Deputy Secretary to the Govt. of Meghalaya,
Law (B) Department.